

**Annexure-10**

**NICCO CORPORATION LTD. – IN LIQUIDATION;**

**Date of commencement of liquidation: 17.10.2017;**

**List of stakeholders as on: 19.03.2021**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed [in Crs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims Admitted*					
1.	Allahabad Bank	21.11.2017	105.64	96.34	Secured	96.3444	yes	Assets of the Company	See comment	24.77	-	-	9.2956	-	(a) Invocation of guarantees subsequent to the liquidation, if any, is also included in the claim; (b) Guarantees given by third parties, if any, are not subject to adjudication / domain of by the

															Liquidator
2.	Asset Reconstruction Company of India Limited	18.11.2017	28.6792	27.03	Secured	27.03	Yes	Assets of the Company	See comment	6.95	-	-	1.64	-	(a) Invocation of guarantees subsequent to the liquidation, if any, is also included in the claim; (b) Guarantees given by third parties, if any, are not subject to adjudication / domain of by the Liquidator
3.	Canara Bank	20.11.2017	43.64	43.58	Secured	43.58	Yes	Assets of the Company	See comment	11.21	-	-	0.06	-	(a) Invocation of guarantees subsequent to the liquidation, if any, is also included in the claim; (b) Guarantees given by third parties, if any, are not

															subject to adjudication / domain of by the Liquidator
4.	Central Bank of India	23.11.2017	23.00	21.04	Secured	21.04	Yes	Assets of the Company	See comment	5.41	-	-	1.96	-	(a) Invocation of guarantees subsequent to the liquidation, if any, is also included in the claim; (b) Guarantees given by third parties, if any, are not subject to adjudication / domain of by the Liquidator
5.	Industrial Promotion and Investment Corporation of Odisha Ltd.(IPICOL)	06.02.2018	3.24	3.24	Secured	3.24	Yes	Assets of the Company	See comment	0.83	-	-	0	-	(a) Invocation of guarantees subsequent to the liquidation, if any, is also included in the claim; (b) Guarantees

															given by third parties, if any, are not subject to adjudication / domain of by the Liquidator
6.	Indian SME Asset Reconstruction Company Ltd	10.04.2018	9.26	6.73	Secured	6.73	Yes	Assets of the Company	See comment	1.73			2.53	-	(a) Invocation of guarantees subsequent to the liquidation, if any, is also included in the claim; (b) Guarantees given by third parties, if any, are not subject to adjudication / domain of by the Liquidator
7.	State Bank of India	18.11.2017	123.18	112.16	Secured	112.16	Yes	Assets of the Company	See comment	28.84	-	-	11.01	-	(a) Invocation of guarantees subsequent to the liquidation, if any, is also

															included in the claim; (b) Guarantees given by third parties, if any, are not subject to adjudication / domain of by the Liquidator
8.	Technology Development Board (TDB)	17.06.2019	79.33	70.26	Secured	70.26	Yes	Assets of the Company	See comment	18.07	-	-	9.07	-	((a) Invocation of guarantees subsequent to the liquidation, if any, is also included in the claim; (b) Guarantees given by third parties, if any, are not subject to adjudication / domain of by the Liquidator
9.	UCO Bank	15.03.2018	8.5135	8.51	Secured	8.51	Yes	Assets of the Company	See comment	2.19	-	-	0	-	(a) Invocation of guarantees

